

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/65/(IB)/2017

NAME OF THE PETITIONER(S) : PALANIANDAVAR BENEFIT FUND LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. Raj Kumar COUNSEL FOR /RJ
J. M. BAIN PETITIONER
B. S. Sathishbabu FOR RESPONDENT B. S. Sathishbabu

ORDER

Counsel for Applicant present. Counsel for RoC present. Counsel for the Petitioner prayed for time to file the Income Tax Returns. Counsel for RoC has also prayed for time for filing the objections. At request, the matter is adjourned. Put up on 14.03.2018 at 10.30 AM.

-Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)